

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 197 OF 2015

Dated: 22nd January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Sree Rayalaseema Alkalies & Allied Chemicals Ltd. ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : Ms. Srishti Govil for R.2, 4 & 6
Mr. Ashok Bannidinni for R.5

ORDER

Learned counsel for Respondent Nos. 2, 4 & 6 states that reply on behalf of Respondent Nos. 2 and 6 will be filed today and she seeks two weeks time to file reply on behalf of Respondent No.4. Learned counsel for Respondent No.5 seeks two weeks time to file reply. They may file the reply on or before 09.02.2016 after serving copy on the other side. Thereafter rejoinder may be filed on or before 24.02.2016 after serving copy on the other side

List the matter on **02.03.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**